

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

STARRED QUESTION NO:336
ANSWERED ON:25.08.2011
REDUCTION IN KEROSENE QUOTA
Mishra Shri Govind Prasad

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the details of the demand and supply of kerosene in various States including NCT of Delhi during the last three years;
- (b) whether the quota of kerosene in many States including NCT of Delhi has been reduced in the current year vis-à-vis last year; and
- (c) if so, the details thereof alongwith the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI R.P.N. SINGH)

(a) to (c): A Statement is laid on the Table of the House.

Statement referred to in reply to parts (a) to (c) of Lok Sabha Starred Question No. 336 for 25th August, 2011 asked by Shri Govind Prasad Mishra regarding Reduction in Kerosene Quota.

(a): Allocation of Public Distribution System (PDS) Kerosene to States/Union Territories (UTs) is made by the Government of India for cooking and illumination purposes. Further distribution of PDS kerosene within the State to the ration card holders, through ration shops/retailers, is controlled by the State Government. State-wise details of allocation of PDS Kerosene during the last three years and current year is at Annexure-I and State-wise details of upliftment of PDS Kerosene during the last three years is at Annexure-II.

(b) & (c): The Govt. of India provides subsidy for cooking fuels – PDS Kerosene as well Domestic LPG. In the past few years, considerable expansion of domestic LPG in the country has taken place. While making PDS Kerosene allocation for 2011-12, factors such as the expansion in domestic LPG penetration, lapse of PDS Kerosene quota due to non-upliftment and per capita allocation (PCA) for States/UTs during 2010-11 were kept in view, and consequently the PDS Kerosene quota was reduced for several states, including the State of Delhi.